

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:772
ANSWERED ON:25.07.2003
WRITE OFF OF TAX ARREARS
CHANDRA BHUSHAN SINGH;M. JAGANNATH

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government are writing off Rs. 92,000 crore tax arrears owned to the Government by the assesseees;
- (b) if so, the reasons which prompted the Government to take such a decision;
- (c) the concrete steps taken by the Government to recover the arrears before taking such a decision;
- (d) whether any accountability has been fixed for allowing to accumulate the arrears; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANANDRAO V. ADSUL)

- (a) No, Sir.
- (b) to (e) In view of (a) above, do not arise.